

**PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, RAICHUR**

Sub:- Making in-charge arrangements for sittings of Judicial Officers in Raichur Unit from 31.08.2020 until further orders.

Ref:- Hon'ble High Court of Karnataka, Bengaluru NEW STANDARD OPERATING PROCEDURE (SOP) – FOR DISTRICT JUDICIARY dated :27.08.2020. (IN SUSPENSION OF ALL EARLIER SOPs, ADDENDUMS, CIRCULARS AND NOTICES)

NOTIFICATION**RAICHUR. DATE: 29.08.2020**

There are less than 10 judicial officers working in Raichur City and even less number of judicial officers working in different taluks. Keeping in view the number of judicial officers working in the district and in view of the directions of the Hon'ble High Court of Karnataka, Bengaluru Vide SOP referred above, the following in-charge arrangements made for sitting of Judicial Officers in Raichur unit as under.

REGULAR FUNCTIONING OF COURTS IN RAICHUR UNIT

Sl. No.	Name of the Court	From date	Functioning Time 1 st Session	Functioning Time 2 nd Session
1	Prl. And II Addl. Dist & Sessions Court, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
2	I Addl. Dist & Sessions Court, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
3	Prl. Judge, Family Court, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
4	Prl. and Addl. Sr. CJ & CJM, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
5	II Addl. Sr.CJ & JMFC, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
6	III Addl. Sr. C J & JMFC, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
7	Sr. Civil Judge & JMFC, Sindhanur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
8	Sr. Civil Judge & JMFC, Lingasugur.	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
9	Sr. Civil Judge & JMFC, Devadurga.	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
10	Prl. Civil Judge & JMFC-II, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM

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Sl. No.	Name of the Court	Date	Functioning Time 1 st Session	Functioning Time 2 nd Session
11	Addl. Civil Judge & JMFC-III, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
12	II Addl. Civil Judge & JMFC-IV, Raichur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
13	Civil Judge & JMFC, Manvi	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
14	Civil Judge & JMFC, Devadurga	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
15	Prl. and Addl. Civil Judge & JMFC, Sindhanur.	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
16	II Addl. Civil Judge & JMFC, Sindhanur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
17	Prl. Civil Judge & JMFC Lingasugur.	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM
18	Addl. Civil Judge & JMFC Lingasugur	31.08.2020	11.00 AM to 2.00 PM	02.45 PM to 05.45 PM

The list of Email IDs Court and Mobile Numbers of CMOs of Raichur Unit.

Sl. No.	Name of the Courts	E-mail ID	Mobile No. of CMO
1	Prl. District & Sessions Court, Raichur	pdjrcr@gmail.com	--
2	Addl. District & Sessions Court, Raichur		
3	II Addl. District & Sessions Court, Raichur		
4	Prl. Judge, Family Court, Raichur	fmcourtraichur@gmail.com	7022853947
5	Prl. Sr. Civil Judge & CJM., Raichur	cjmraichur1@gmail.com	9739221481
6	Addl. Sr. Civil Judge & JMFC-I, Raichur		
7	II Addl. Sr. Civil Judge & JMFC, Raichur		
8	III Addl. Sr. Civil Judge & JMFC, Raichur	cjjr.raichur1@gmail.com	9886046328
9	Prl. Civil Judge & JMFC-II, Raichur		
10	Addl. Civil Judge & JMFC-III, Raichur	cjjr.manvi1@gmail.com	9740312696
11	II Addl. Civil Judge & JMFC-IV, Raichur		
12	Civil Judge & JMFC, Manvi	srcj.devadurga@gmail.com	9008688018
13	Sr. Civil Judge & JMFC, Devadurgsa	cjjr.devadurga1@gmail.com	7259777192
14	Civil Judge & JMFC, Devadurga	srcj.sindhanur@gmail.com	9886069082
15	Sr. Civil Judge & JMFC, Sindhanur		
16	Prl. Civil Judge & JMFC, Sindhanur	cjjr.sindhanur1@gmail.com	9620093912
17	Addl. Civil Judge & JMFC, Sindhanur		
18	II Addl. Civil Judge & JMFC, Sindhanur		

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Sl. No.	Name of the Courts	E-mail ID	Mobile No. of CMO
19	Sr. Civil Judge & JMFC, Lingasugur	cjsr.lingasugur1@gmail.com	9901887085
20	Prl. Civil Judge & JMFC, Lingasugur	cjjr.lingasugur1@gmail.com	9035210409
21	Addl. Civil Judge & JMFC, Lingasugur		

All the learned Judicial Officers of the Raichur district are directed to list 30 matters which includes main matters, IA's, scheduled for oral arguments and few matters for recording of evidence through Video Conferencing except for official witnesses and in consultation with the concerned advocates. The learned Judicial Officers are directed to scrupulously follow the guidelines for listing and recording of evidence as per guidelines No.5, 6 and 6(a) of the SOP. Action taken in this regard shall be reported to this office on day to day basis.

The learned Judicial Officers are further directed to at no point of time the persons present in the court hall including advocates and court staff shall not exceed 30 in numbers. If at any time more than 30 persons are present in any court the functioning of the court will be stopped by the Judicial Officer. However the learned Addl. Senior Civil Judge, II Addl. Senior Civil Judge and III Addl. Senior Civil Judge of Raichur City are hereby directed to at no point of time, the persons present in the court hall including advocates and court staff shall not exceed 15 in numbers, as the court rooms are small. If at any time more than 15 persons are present in any court the functioning of the court will be stopped by the Judicial Officer.

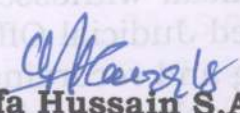
The learned Judicial Officers are further directed to organize the court work in the manner of engaged whole day.

The Learned Judicial Officers further directed to shall give priority to the recording of evidence via Video Conferencing in the cases where evidence has been partly recorded. Priority shall also be given for recording of evidence in the cases where there is a time bound schedule is fixed by the Higher Court for disposal of the cases. Priority shall be also given to the recording of evidence in Criminal cases where the accused are in custody.

The learned Judicial Officers are further directed to make use of 75% of Group C employees during the working hours on rotation basis. However the staff members under group B and D category shall be on duty.

Further, all Judicial Officers and CMOs of Raichur Unit are hereby directed to strictly follow the guidelines, issued by the Hon'ble High Court of Karnataka, Bengaluru dated: 27th AUGUST 2020, NEW STANDARD OPERATING PROCEDURE (SOP) – FOR DISTRICT JUDICIARY (IN SUPENSSION OF ALL EARLIER SOPs, ADDENDUMS, CIRCULARS AD NOTICES) annexed herewith.

In all taluk courts of Raichur District, Advocates will be allowed for physical filing of cases only on obtaining prior appointment from Administrative Sheristedar by E-mail, SMS or WhatsApp. The Advocates having such appointments will be permitted to enter the court precincts for physical filing only on showing the appointments on their cell/mobile phones. They will have to show the appointments at the filing counters. The mobile numbers of the Administrative Sheristedar and E-mail IDs of the court are web hosted in the Raichur District Court Website.


(**Mustafa Hussain S.A**),
Prl. District & Sessions Judge,
Prl. Dist. & Sessions Judge,
RAICHUR.

Old No. 2020/2020

Copy to for information and necessary action to :

1. The Ist Addl. District & Sessions Judge, Raichur.
2. The II Addl. District & Sessions Judge, Raichur.
3. The Prl. Judge, Family Court, Raichur.
4. The Prl. Sr. Civil Judge & CJM, Raichur.
5. The Member Secretary, District Legal Services Authority, Raichur.
6. The I/II/III Addl. Sr. Civil Judge & JMFC, Raichur.
7. The Sr. Civil Judge & JMFC, Sindhanur/Lingasugur/Deodurga
8. The Prl/I Addl/II Addl.CJ & JMFC, Raichur.
9. The Civil Judge & JMFC, Manvi.
10. The Prl/I Addl/II Addl. Civil Judge & JMFC, Sindhanur
11. The Prl. & Addl. Civil Judge & JMFC, Lingasugur.
12. The Civil Judge & JMFC, Deodurga
13. The President, Bar Association, Raichur/Manvi/Deodurga/
Sindhanur/Lingasugur.
14. The District Government Pleader, Raichur.
15. The AGPs, Lingasugur/Sindhanur/Manvi/Devadurga
16. The Public Prosecutors/Spl. PP's/Sr. APP/APP, Raichur Unit.
17. The Superintendent of Police, Raichur
18. The Superintendent of Jail, Raichur.